

BEFORE SHRI RAMAYAN YADAV, ADDITIONAL SECRETARY & FIRST APPELLATE
AUTHORITY

(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice: Department of Legal Affairs
Room No. 409, "A" Wing
Shastri Bhawan, New Delhi-110001.

Appeal No. 34/AS(RY)/IC/RTI/2016

IN THE MATTER OF

Shri R. Pullam Raju,
Q. No. 211/A, Sector – 08,
Steel City, Ukkunagaram,
Visakhapatnam – 530032 (Andhra Pradesh).

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhawan,
New Delhi.

Respondent

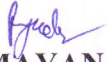
ORDER

Dated: 08/12/2016

Shri R. Pullam Raju (hereinafter, the Appellant) vide his RTI application dated 4/7/2016 (received in this office on 15/8/2016) has sought information on 11 points which were stated to have been mentioned in his complaint letter dated 28/5/2016 addressed to the Hon'ble Minister of Law & Justice. However, the said letter appears to have not been received in the Office of the Hon'ble MLJ as well as in the RTI Cell of the Department. The CPIO, Deptt. of Legal Affairs (hereinafter, the Respondent) vide his reply dated 5/9/2016 had informed the Appellant the facts accordingly.

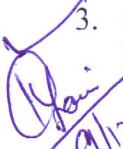
2. The Appellant being aggrieved by the decision/reply of the Respondent filed the present appeal dated 23.10.2016.
3. After careful examination of the matter, I am of the considered view that the reply dated 5/9/2016 of the Respondent has conveyed the factual position i.e. non-receipt of the complaint letter dated 28.5.2016 of the Appellant and no action whatsoever could be taken by the Respondent under such circumstance. Thus, I upheld the reply given by the Respondent to Appellant.
4. The appeal is disposed off accordingly.

5. In case, the Appellant is not satisfied/aggrieved ^{with} this information order, he may file a Second Appeal within 90 days before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delh-110066.


(RAMAYAN YADAV)
Additional Secretary & First Appellate Authority

Copy to:-

1. Shri R. Pullam Raju, Q. No. 211/A, Sector – 08, Steel City, Ukkunagaram, Visakhapatnam – 530032 (Andhra Pradesh).
2. Shri K. Ginkhan Thang, Dy. Secretary & CPIO, Deptt. Of Legal Affairs, Shastri Bhawan, New Delhi with the direction to furnish the latest position to the applicant.
3. Section Officer, Implementation Cell, Deptt. Of Legal Affairs, Shastri Bhawan, New Delhi-110001


9/27/16
Mrs H